

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
11-07-2024 AT 10:30 AM**

CP No. 63/241/HDB/2021
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Srikanth Reddy Roopi Reddy

...Petitioner

AND

Dhatri Health Care India Pvt Ltd & others

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Y Suryanarayana, for petitioner present physically.

Learned Counsel Mr Durga Bose G, for Respondent Nos 4,7,9,12,15,16,17,19,20,21,22 present physically.

Due to network breakdown for two hours, this matter could not be taken up. Hence, matter adjourned to 08.08.2024, for hearing on objections.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)